GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI, DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. 2916 ANSWERED ON 05.12.2019

CLEANING OF RIVERS

2916. DR. NISHIKANT DUBEY

Will the Minister of JAL SHAKTI be pleased to state:

(a) the quantum of funds spent on the cleaning of various rivers during each of the last three years and the current year, river and State/UT-wise;

(b) whether the Government has made any assessment of the progress made in cleaning of major rivers of the country;

(c) if so, the details thereof; and

(d) the steps taken by the Government to check pollution and make major rivers of the country pollution free?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) to (d) Cleaning of river is a continuous process and Government of India is supplementing the efforts of the State Governments in addressing the challenges of pollution of rivers by providing financial and technical assistance through schemes like National River Conservation Plan (NRCP),"Namami Gange" etc. Details of Funds spent on the cleaning of various rivers during each of the last three years and the current year under NRCP is given at **Annexure-I** and under Namami Gange program is given at **Annexure-II**.

River cleaning projects are monitored by the nodal Departments in the respective State Governments and also periodically reviewed by this Ministry through regular visits and interaction at different levels. In addition, Central Pollution Control Board (CPCB) in association with the State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs) is monitoring the water quality of rivers on a regular basis across the country through a network of monitoring stations under the National Water Quality Monitoring Programme

Further, Central Pollution Control Board (CPCB), SPCBs and PCCs monitor industries with respect to effluent discharge standards and take action for non-compliance under provisions of Environment (Protection) Act, 1986 and Water (Prevention and Control of Pollution) Act, 1974. To improve the monitoring of compliance, directions have been issued by CPCB to specific industries to install online 24x7 effluent monitoring systems. Steps have also been taken by CPCB to promote low waste concept in grossly water polluting industries and maintain zero liquid discharge wherever possible.

ANNEXURE-I

Annexure referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No. 2916 to be answered on the 05.12.2019 on "Cleaning of Rivers".

Details of State-wise and year-wise funds released to the State Governments/Union Territories during last three years and current years on rivers under NRCP (excluding Ganga and its *tributaries*)

| | | | (Rs. in crore) | | | | |
|---------|-----------------|-----------------------|----------------|---------|---------|------------------|--|
| Sl. No. | State | Rivers covered | Financial Year | | | | |
| | | | 2016- | 2017-18 | 2018-19 | 2019-20 | |
| | | | 17 | | | (till September) | |
| 1. | Gujarat | Sabarmati, Mindola | 71.40 | 62.00 | 63.00 | 38.62 | |
| | | & Tapi | | | | | |
| 2. | Jammu & Kashmir | Devika & Tawi | - | - | 30.00 | - | |
| 3. | Maharashtra | Mula - Mutha | 21.00 | 31.75 | - | - | |
| 4. | Punjab | Ghaggar, Beas & | | 50.00 | - | - | |
| | | Satluj | | | | | |
| 5. | Manipur | Nambul | | | 3.00 | 15.00 | |
| 6. | Sikkim | Rani Chu | 5.00 | 18.01 | 42.00 | 10.00 | |
| 7. | Nagaland | Diphu & Dhansiri | | 5.00 | 5.00 | 10.00 | |
| 8. | Odisha | Coastal Area (Puri) | | 1.99 | - | - | |
| Total | | | 97.40 | 168.75 | 143.00 | 73.62 | |

ANNEXURE-II

Annexure referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No. 2916 to be answered on the 05.12.2019 on "Cleaning of Rivers".

Details of State-wise and year-wise funds released to the State Governments/Union Territories during last three years on rivers under National Mission for Clean Ganga (Ganga and its tributaries)

(Rs. in crore)

| Sl. No. | State | Rivers Covered | Financial Year | | | |
|------------|---------------------------------------------------------------------------------------------|----------------------------------------------------|----------------|---------|---------|--------------------------------|
| | | | 2016- 17 | 2017-18 | 2018-19 | 2019-20 (till September) |
| 1. | Uttarakhand | Ganga, Rispana-Bindal, Kosi | 43.97 | 228.42 | 319.07 | 36.43 |
| 2. | Uttar Pradesh | Ganga, Yamuna, Kali, Gomti, Saryu, Ram Ganga | 602.90 | 537.59 | 783.18 | 366.02 |
| 3. | Bihar | Ganga, Gandhak, Kharkari | 82.03 | 367.18 | 673.03 | 768.13 |
| 4. | Jharkhand | Ganga | 49.53 | 21.72 | 74.23 | 22.74 |
| 5. | West Bengal | Ganga, Damodar, Banka | 117.25 | 249.35 | 227.62 | 35.92 |
| 6. | Delhi | Yamuna | 52.73 | 6.88 | - | - |
| 7. | Haryana | Yamuna | 2.17 | 81.57 | 310.69 | - |
| 8. | Environmental Planning & Coordination Organization, Jabalpur, Madhya Pradesh | | 6.50 | - | - | _ |
| 9. | Urban Improvement Trust, Kota, Rajasthan | | 20.00 | - | - | - |
| | Total | | 977.08 | 1492.71 | 2387.82 | 1229.24 |
